To

The Principal Chief Commissioner of CGST & Central Excise (CCA)
The Principal Chief Commissioner of Customs (CCA)
The Chief Commissioner of CGST & Central Excise (CCA)
The Chief Commissioner of Customs (CCA) .................................  All over India

Madam/Sir,

**Subject:** Preparation of panel for induction as Intelligence Officer in DRI DZU on deputation or loan basis in the Directorate of Revenue Intelligence, Delhi Zonal Unit and its Regional, Sub Regional Unit, located at Delhi/ Jaipur/ Jodhpur-reg.

The Directorate of Revenue Intelligence, Delhi Zonal Unit (DRI, DZU) is in the process of drawing a panel of suitable candidates for filling up the existing/ anticipated vacancies in the units of DRI, DZU located at Delhi, Jaipur, and Jodhpur in the grade of Intelligence Officer in the pay level 7/8 as applicable.

2. It is proposed to fill up the vacancies by appointing suitable officers on deputation or loan basis with a minimum of two (2) years of service in the grade of Inspector. Normally, the deputation is for a period of five years which is extendable by another two years, subject to the willingness of the officers, his/her performance, and the concurrence of his parent formation. The loan is for a period of two years. It may be made clear to the willing officers that the option once exercised would be final and in the event of selection, they will not be allowed to withdraw the same.

3. Further, as per para IV of Ministry’s F.No. A-35017/28/92-AD.III B dated 30.06.2004, officers posted in certain charges/organization/assignments are required to complete the ‘Cooling Off’ period of not less than two years before posting in this organization. However, the concerned Chief Commissioner of Customs/Central Excise has been given the power to relax the ‘Cooling Off’ period.

4. It is requested that the circular may be brought to the notice of all the formations in your jurisdiction and the applications of willing officers only may be forwarded to this office. The willing officers should specifically mention the willingness for place of choice / station
also. While forwarding the names of willing officers, the following information may also be sent for evaluation by this Directorate:

(i) Bio-data and willingness of the officer along with history of previous posting. The officer may also give his willingness for the posting at a station under this Zonal Unit in order of priority.

(ii) No objection Certificate clearly specifying for Deputation/Loan from Chief Commissioner to relieve in the event of his selection.

(iii) ACR grading for the last two (2) years duly verified.

(iv) Vigilance Clearance Certificate.

5. The above information/ details may please be arranged to be furnished to this office at earliest, preferably by 19th March 2020.

6. This issues with the approval of Principal Additional Director General.

Yours faithfully,

[Signature]

अपर निदेशक

Copy for information to:

(i) Webmaster (CBEC), Dte. of Systems, C.R. Building, I.P. Estate, New Delhi with a request to place this circular on CBEC’s website.

(ii) Addl. Director General, DRI, MZU/CZU/KZU/AZU/LZU/LdZU/HZU

(iii) Addl. Director (Admin.), DRI (Hqrs), New Delhi. It is also requested to place the circular on DRI website.

(iv) Additional Director, DRI, R.U., Jaipur.

(v) SIO, DRI, S.U., Jodhpur

(vi) Guard File, DRI, DZU, New Delhi.